

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2011
CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Smt. Akula Gauri Shankar
V/s.
M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Ashwan Modi } S.P. Bapat	Adv. for R-1	Ashwan Modi
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	Ch. Musali	Adv. for the Petitioner	Ch. Musali
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	Zubin Behnani	Adv. for R1	
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	Gandharai Kulkarni	"	Gandharai Kulkarni
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Order
CP No. 45/111A/CLB/MB/MAH/2011

For having the Respondent side not filed Additional Affidavit in the Registry and the Petitioner also not filed an IA in the Registry, and try to hand up the same across the Bench at the time of hearing, they are hereby directed to file their pleadings in the Registry and properly assist this Bench on the next date of hearing.

List this matter on 17.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)